S.No.31

IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-01-2023 AT **10:30 AM**

CP No. 2/2009
u/s. 397/398 of Companies Act, 2013

IN THE MATTER OF:
M/s. Midwest Granite Private Ltd **…Petitioner**

Vs

BEML Midwest Limited & Others **…Respondent**

C O R A M:-
DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

Ld. Counsel Shri. Arvind Reddy along with Ld. PCS Shri. Shyam Krishna for the Petitioner and Ld. Counsel Shri. Y Suryanarayana for R6 present.

As this CP (IB) No. 237/9/HDB/2020 which stands adjourned to 13.02.2023, let this matter be adjourned to same date.

Sd/- **Sd/-**
MEMBER (T) **MEMBER (J)**

Somdutt